GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 2310

TO BE ANSWERED ON THE 6^{TH} AUGUST, 2024/ SHRAVAN 15, 1946 (SAKA) RECRUITMENT OF WOMEN IN POLICE

2310 SMT. POONAMBEN HEMATBHAI MAADAM:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any steps have been taken to increase the recruitment of women in the police, armed forces, and other non-conventional sectors;
- (b) if so, details thereof; and
- (c) the details of women recruited in the police forces of each State/UT during the last three years, year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (b): "Police" is a State subject falling in List-II (State List) of the Seventh Schedule of the Constitution of India. It is primarily the responsibility of the State Governments/Union Territory (UT) Administrations to recruit more women police personnel including improvement of gender balance. The Centre also issues advisories to the States/UTs for increasing number of women in the police forces. The Ministry of Home Affairs has issued advisories dated 22.04.2013, 21.05.2014, 12.05.2015, 21.06.2019, 22.06.2021, 13.04.2022, 27.04.2023

and 05.12.2023 to all the State Governments/UT Administrations to increase the representation of women police to 33% of the total strength. All the State Governments/UTs Administrations have been requested to create additional posts of women Constables/Sub-Inspectors by converting the vacant posts of Constables/Sub-Inspectors. The aim is that each police station should have at least 3 women Sub-Inspectors and 10 women police Constables, so that a women help desk is manned round the clock.

States have also been advised to strengthen welfare measures for women police personnel and ensure their safety and a conducive work environment such as provision of housing, medical and rest room facilities for women police personnel in Police Stations to attract women to join the Police Force.

Further, under the scheme of "Assistance to States & UTs for Modernization of Police" [erstwhile scheme of Modernisation of State Police Forces(MPF)], central assistance is also provided to all the State Governments for construction of separate toilet facilities for male and female, crèche etc.

(c): "Police" being a State subject, the details of recruitment of women police personnel in the States/UTs is not maintained centrally. As per data on Police Organisations compiled by Bureau of Police Research & Development (BPR&D), the details of actual strength of women police personnel in the police forces of each State/UT during the last three years is at Annexure.

States/UTs wise details of actual strength of women police personnel in the police forces (Civil + District Armed Reserve + Armed + IRB) during the last three years

SI.	States/UTs	As on 01.01.2021	As on 01.01.2022	As on 01.01.2023
No.				
(1)	(2)	(3)	(4)	(5)
1.	Andhra Pradesh	3812	19299	18913
2.	Arunachal Pradesh	1038	1290	1345
3.	Assam	5070	4191	4894
4.	Bihar	14447	19790	24295
5.	Chhattisgarh	4225	4576	4903
6.	Goa	861	835	842
7.	Gujarat	14718	14681	14775
8.	Haryana	4713	4829	5506
9.	Himachal Pradesh	2361	2404	2593
10.	Jharkhand	4200	3880	4611
11.	Karnataka	7750	8240	9081
12.	Kerala	4013	4142	4472
13.	Madhya Pradesh	5927	7656	7452
14.	Maharashtra	28802	30432	32172
15.	Manipur	2636	1962	1957
16.	Meghalaya	849	826	818
17.	Mizoram	557	540	602
18.	Nagaland	2953	2599	2588
19.	Odisha	5847	5909	6108
20.	Punjab	7005	7117	8167
21.	Rajasthan	8834	9996	10361
22.	Sikkim	462	531	470
23.	Tamil Nadu	23006	22547	25334
24.	Telangana	4742	5349	5351
25.	Tripura	1165	1164	1306
26.	Uttar Pradesh	29435	33425	33319
27.	Uttarakhand	2586	2602	2609
28.	West Bengal	9627	9558	9603
29.	Andaman and Nicobar Islands	539	548	543
30.	Chandigarh	1319	1275	1327
31.	Dadra and Nagar Haveli and Daman and Diu	104	104	104
32.	Delhi	10138	10228	11930
33.	Jammu and Kashmir	2691	2598	4370
34.	Ladakh	308	695	777
35.	Lakshadweep	28	27	26
36.	Puducherry	258	258	268
	All India	2,17,026	2,46,103	2,63,762

Source:BPR&D
